

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Rst A No.367/KB/2017
T.P No.90/KB/2017
C.P No.1102/2016


**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M

Name of the Company		Amazing Commercial (P) Ltd & Ors	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. TAINLA
Dy Director

O/O RD (ER)
Ministry of Corporate


16-1-18

ORDER

No one is present on behalf of the petitioner.

Dy. Director, RD (ER), Ministry of Corporate Affairs is present. The petition is dismissed in default of the petitioner.


sd

(Jinan K.R.)
Member (Judicial)


sd

(V.P. Singh)
Member (Judicial)